

currence of the Minister in the cases mentioned at S.Nos. (ii), (iv) of part (b) above.

✓ **Per Capita Income in States**

*1648. Shri Kishen Pattanayak:
Shri Madhu Limaye:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have collected any figures of the Per capita income in the Urban centres of Calcutta, Bombay, Madras, Bangalore, Hyderabad, Kanpur and Delhi and the poorest districts in Bihar, Orissa, U.P., Rajasthan and Andhra Pradesh; and

(b) if not, whether Government propose to undertake such a study with a view to take effective remedial action for the purpose of reducing the disparity?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) Government is not currently proposing to conduct surveys intended to throw up estimates of per capita income for individual cities or individual districts. ✓

N.G.Os of Kerala

*1649. Shri Mohammed Koya: Will the Minister of Finance be pleased to state:

(a) whether the Non-Gazetted Officers of Kerala have informed Government that they will boycott the new pay scales announced by the Kerala Pay Commission;

(b) the reaction of Government thereto; and

(c) the efforts made by Government to settle the matter?

The Minister of State in the Ministry of Finance (Shri B. B. Bhagat):

(a) The Government of Kerala have received resolution to this effect from some service associations

(b) and (c). The State Government have examined the demands of the Non-Gazetted officers in the light of the available resources and have offered to sanction one increment to all those Non-Gazetted officers who get a benefit of less than Rs. 5 a month as a result of pay fixation and also to sanction one increment to all those with not less than 15 years of service.

Liberalisation for attracting Foreign Investment

*1650. Shri Firodia: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government are currently engaged in discussion with the World Bank and other industrial agencies on the question of introducing liberalisation for attracting foreign investment; and

(b) if so, by what time a decision is likely to be taken?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government has been engaged in discussion with the World Bank for project and non-project aid. In the course of such discussions liberalisation of control of essential imports has been mentioned but not as part of any negotiation. Nor is liberalisation of imports purposive to attract foreign investment.

(b) The question does not arise.

Gold Seized at Palam Airport, New Delhi

*1651. Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that 120 tolas of gold was seized from an Indian National at Palam Airport on the 23rd April, 1966;

(b) if so, the circumstances of seizure;